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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 252/252(3)/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2018**

Name of the Company: Manish Tiwari
(Kanakdhara Bhuilinfra Pvt Ltd)
V/s.
ROC, Gwalior

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PRASHANT PATEL ADVOCATE PETITIONER *Prasant Patel*
CAAs per instruction of Mr. Ashish Doshi, PCS).
- 2.

ORDER

Advocate Mr. Prasant patel i/b PCS Mr. Ashish Doshi is present for the Appellant.
None for the ROC.

Advocate Mr. Prasant patel requested for some time on behalf of Mr. Ashis doshi,
PCS.

List the matter on 01.08.2018.

Manu
**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 10th day of July, 2018.